

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 985/2018 in C.A. No. 5247/2016

SEVA RAM MALIK

Petitioner(s)

VERSUS

RAJEEV JAUHARI & ORS.

Respondent(s)

Date : 13-07-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Vishwa Pal Singh, AOR
Dr. Sanjay Gupta, Adv.

For Respondent(s) Mr. Hrishikesh Baruah, Adv.
Ms. Radhika Gupta, Adv.

Mr. Devashish Bharukha, Adv.
Mr. D. N. Gobardhan, Adv.
Mr. G. S. Makker, Adv.

Mr. Arjun Garg, Adv.
Mr. Aakash Nandolia, Adv.

Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for
Respondent Nos. 3, 4, 6, 7 and 8 seeking adjournment for filing
reply, list after four weeks.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR